

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:57
ANSWERED ON:13.08.2012
CLOSURE OF TEXTILE MILLS
Singh Shri Mahabali;Sukur Shri Jadhav Baliram

Will the Minister of TEXTILES be pleased to state:

- (a) the number of Textile mills operating at present in the country, State-wise;
- (b) the number of textile mills closed/declared sick during the last three years and the current year along with the reasons therefor;
- (c) whether there is any proposal to revive the said closed mills including those in Bihar;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the steps taken by the Government for the rehabilitation of employees/workers rendered unemployed due to closure of textile mills in the country;
- (f) whether the Government has received any representation regarding problems faced by small and medium scale textile industries; and
- (g) if so, the details thereof along with the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE TEXTILES (SHRI ANAND SHARMA)

(a) to (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF THE LOK SABHA STARRED QUESTION NO. 57 TO BE ANSWERED ON 13.08.2012 BY SHRI BALI RAM JADHAV AND SHRI MAHABALI SINGH REGARDING CLOSURE OF TEXTILE MILLS.

(a): 1957 textile mills are operating in the Country. State-wise details are at Annexed.

(b): 150 textile mills having 50151 workers were closed during the 2008-09, 2009-10, 2010-11 and 2011-12 (upto February 2012). The details are as under:-

2008-09	2009-10	2010-11	2011-12	Total
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(upto Feb 2012)

No.of mills closed	27	11	82	30	150
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No.of Workers on roll of closed mills	5370	3322	29900	11559	50151
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The main causes have been cited as financial and labour problems.

(c) & (d): No, Madam. Government has no schemes of financial assistance for revival of closed textiles mills.

(e): Government of India under Textile Workers Rehabilitation Fund Scheme (TWRFS) provides interim relief to the textile workers rendered unemployed as a consequence of permanent closure of any particular portion or entire textile unit in the private sector. Assistance under the Scheme is payable to eligible workers after the mill is formally closed for the purpose of enabling them to settle in another employment.

(f) & (g): Yes, Madam. The Confederation of Indian Textile Industry has reported that out of 287 companies listed in the Bombay Stock Exchange 122 companies have reported net losses in Q1 of 2011-12 and 166 companies have shown poorer results in compared to previous year. Many companies are reported to be finding it difficult to repay term loans and finance working capital. The extraneous

reasons for the slowdown necessitated consideration of a restructuring programme for the textiles industry. Government has issued directions to Banks for restructuring of textiles industry loans on a case by case basis in accordance with the Reserve Bank of India's prudential guidelines on re-structuring of advances by banks.

Annexure

State-wise details of textile Mills operating in the country up to February 2012

Sr.No. State No. of Mills

	Spg.	Comp.	Total
1 Andhra Pradesh	162	2	164
2 Assam	5	2	7
3 Bihar	5	1	6
4 Chhattisgarh	1	-	1
5 Dadra Nagar Haveli	9	2	11
6 Daman & Diu	1	-	1
7 Goa	1	-	1
8 Gujarat	42	47	89
9 Haryana	69	2	71
10 Himachal Pradesh	16	-	16
11 Jammu & Kashmir	2	-	2
12 Jharkhand	1	-	1
13 Karnataka	46	7	53
14 Kerala	31	3	34
15 Madhya Pradesh	43	14	57
16 Maharashtra	153	37	190
17 Manipur	1	-	1
18 Orissa	15	1	16
19 Pondicherry	9	1	10
20 Punjab	92	8	100
21 Rajasthan	50	12	62
22 Tamil Nadu	919	40	959
23 Uttar Pradesh	57	9	66
24 Uttaranchal	8	1	9
25 West Bengal	23	7	30
Total	1761	196	1957